lignite in Jayamkonda Cholaputam area for thermal power generation through joint secotr venture between M/s. Tamilnadu Industrial Development Corporation Ltd. and M/s. Menally Bharat Engs. Co., a private firm. Under the extent provisions of Coal Mines Nationalisation Acts, mining of coal/lignite in the private/joint sector is not permissible. The Acts are, however, being amended through appropriate legislation. After the Acts and relevant rules are suitably amended, proposal of the State Government furnishing complete details.

## Development of information network by CIL

- 3124: SHRIMATI KAMLA SINHA: Will the Minister of COAL be pleased to state:
- (a) whether it is a fact that the Coal India Limited has recently developed an information network called "Coal-Net;
- (b) if so, the cost involved in the new installations and its utility as per production ratio; and
- (c) whether CCL and BCCL have also been covered by the new ner work?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) to (c) Coal India Limited is establishing a communication network called "Coal Net" at an estimated cost of Rs. 57 crores. It is basically a communication support system, which would help in increasing coal production. All the coal companies will get covered by this system.

## राजस्थान में कोयले के भण्डार

- 3125. श्री शिवचरण सिंह: न्या कोयला मंत्री यह बताने की कृपा करेंग कि:
- (क) राजस्थान को किस-किस कोयला खान से कितने-कितने कोयले की पूर्ति की जाती है;
- (ख) राजस्थान में कितनी मात्रा में कोयले के भंडार हैं और इसके दोहन के जिए क्या योजना है

- ('ग) दोहन-कार्य कब तक शुरू हो जाने की सभावना है; ग्रीर
- (घ) कोयले के दोहन के लिए केन्द्रीय सरकार द्वारा कितनी सहायता दी जा रही है या दिए जाने की संभावना है?

कोयला मंत्रालय में उप-मंत्री (श्री एस०बी० नयमेगौड़ा) : कोल इंडिया लि० (सी ग्राई एस.) की निम्नलिखित सहायक कपनियों से राजस्थान के विभिन्न उपभोक्ताग्रों को कोयले की ग्रापूर्ति की व्यवस्था की जाती है

- नार्दन कोलफील्ड्स लि०
- 2. भारत कोकिंग कोल लि॰
- साउथ ईस्टर्न कोलफील्ड्स लि०
- 4. सेन्ट्रल कीलफील्ड्स लि॰
- ईस्टर्न कोलफील्ड्स लि०
- 6. **बेस्टर्न कोलफील्ड्स** लि०
- 7. **नार्थ** ईस्टर्न कोलफील्ड्स लि॰

वर्ष 1991-92 के दौरान राजस्थान में विभिन्न उपभोक्ता क्षेत्रों को कोयले की आपूर्ति 52.07 लाख टन की गई है।

(ख) से (घ) राजस्थान में केवल लिग्नाइट के भंडार स्थित हैं। राजस्थान में कुल लगभग 870 मिलियन टन लिग्नाइट के भंडार होने का ग्रनुमान लगाया गया है। एक विशिष्ट क्षेत्र में कोलले ग्रथवा लिग्नाइट के भंडारों का खनन प्राथमिक रूप से कोयले लिग्नाइट की मांग, भंडारों की गुणवत्ता स्रौर उचित खनन की तकनीकी-ग्राधिक व्यवहार्यता पर निर्भर करता है । राजस्थान के बीकानेर जिले के वरसिंगसर में 1.7 मि. टन प्रति वर्ष की क्षमता वाली एक लिए-नाइट खान श्रीर 2 imes 120 मे वा की क्षमता वाला एक संयोजित विद्युत गृह 11/90 के आधार पर क्रमश: 242.31 करोड़ और 585.73 करोड़ रु० की अनुमानित लागत से श्रप्रैल, 1991 को कोयला मंत्रालय, भारत सरकार द्वारा स्वीकृत किया गया था। स्वीकृत कार्यक्रम के अनुसार खान के मई, 1995 में श्रीर ्विद्युत्र गृहः भें यदिसम्बर्, 1995/जुन, 1996 में शुरू हो जाने की संभावना है।

इस समय नेयवंती लिग्नाइट कार-ोरेशन परियोजना का कार्यानिष्पादन कर रही है, जो कि कार्यक्रम के अनुसार चल रही है। किंतु, स्नोतों की कठिनाई के कारण परियोजना के निजी क्षेत्र को स्थानान्तरित किए जाने की संभावना का पता लगाया जा रहा है।

## Imposition of cess on coal by Bihar

- 3126. SHRI S. S. AHLUWALIA: Will the Minister of COAL be pleased to state:
- (a) whether it is a fact that the revenue income of Bihar from coal and its royalty has decreased considerably despite raising the royalty of coal by Government in the absence of cess on coal previously imposed by the State Government;
  - (b) if so, what are the details thereof;
- (c) whether Bihar Government has sought the permission of the Central Government for imposing cess on coal in the State to increase in revenue from coal;
- (d) if so, what action Government have taken thereon; and
- (e) whether Government propose to refuse the permission to impose cess on coal by Bihar, if so, what action Government propose to take to compansate the losses being suffered by it in the absence of cess on coal?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) and (b) The cess on coal imposed by State Government of Bihar has been struck down by the Courts of Law. After revision of rates of royalty on coal w.e.f. 1.8.1991, the accrual to the Government of Bihar on the basis of the new rates of royalty is less than the revenue trogether. Actual royalty and cesse paid by Coal India Limited to Bihar during 1989-90 was Rs. 676.52 crores. Royalty that would have accrued had the revised

rates of royalty on coal been made applicable during 1989-90 is estimated at 541.39 crores. The decrease is on account of the fact that the State Government was earlier charging very high rates of cesses,

- (c) No such request appears to have been received in the Ministry of Coal.
  - (d) Does not arise.
- (e) Consequent upon the striking down of cesses on coal by courts of law, for most of the States, Government of India have increased the rates of royalty on coal w.e.f. 1.8.1991. While increasing the rates of royalty, Government has to balance the revenue needs of the State Governments with the interests of coal consumers. In such an exercise, it is not always possible to protect the revenues of individual States.

## Constitution of J.B.C.C.

- 3127. SHRI N. GIRI PRASAD: Will the Minister of COAL he pleased to state:
- (a) whether Joint Bipartite Committee on Coal (J.B.C.C.) has been constituted (Coal Wage Committee);
- (b) if so, who are the members of the Committee;
- (c) if not, what are the causes for delay;
- (d) by when the J.B.C.C. is likely to hold its first meeting; and
- (e) whether any time limit was fixed for completion of the work by J.B.C.C.?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) No, Sir.

- (b) Question does not arise.
- (c) The constitution is held up because fresh verification of the number of workers with each union has not taken place. But even on the basis of old verification there are some anomalies which are being sorted out by Chairman, CIL in consultation with the JBCCI-IV.